

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON
22-08-2022 AT 3.30 P.M. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI BACHU VENKAT BALARAM DAS, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/66(CHE)2022

NAME OF THE PETITIONER : DBS Bank India Ltd

NAME OF THE RESPONDENT(S) : NTL India Pvt Ltd

UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

107) CP(IB)/66/CHE/2022

ORDER

Ld.Counsel, Mr.Ramesh appeared on behalf of the Counsel on record,
Mr.Parthasarathy.

In this matter, a Memo has been filed vide SR No.4376 dated 15.07.2022 by the
Petitioner and in the said Memo at page no.2 it is recorded as under:-

*It is prayed that this Hon'ble Tribunal may be pleased to record the
payment of Rs.12.50 crores towards full satisfaction of claim
amount and dismiss the same as settled out of court and pass any
other orders or such other orders as this Hon'ble Court may
deem fit and necessary in the circumstances of the case and thus
render justice"*

The said memo is taken on record.

Accordingly, CP(IB)/66/CHE/2022 is dismissed as settled out of court.

-Sd-

SAMEER KAKAR
Member (Technical)

-Sd-

BACHU VENKAT BALARAM DAS
Member (Judicial)

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